



CORRECTED AS ON 26TH JULY, 2018

**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION, 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 26TH JULY, 2018**

TOTAL NO. OF QUESTIONS:81

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	MEMBERS	QUESTION NOS.
1	Shri Aleixo Lourenco	001*(**), 002*, 003, 004, 005, 006, 007, 008**, 009*, 010, 011, 012, 013*, 014, 015, 077***, 080***
2	Shri Antonio Fernandes	016, 017, 018, 019, 020, 081***
3	Shri.Chandrakant Kavlekar	021, 022, 023, 024, 025, 026, 027, 028, 029, 030, 031, 032, 033, 034
4	Shri. Clafasio Dias	035, 036, 037, 038
5	Shri Dayanand Sopte	039, 078***
6	Shri Deepak Pauskar	040
7	Shri. Digambar Kamat	041, 042, 043, 044, 045, 046, 047,048
8	Shri. Francisco Silveira	049, 050**, 051
9	Shri Filipe Rodrigues	052
10	Shri. Isidore Fernandis	053, 054, 055, 056, 057, 058, 059
11	Shri. Luizinho Faleiro	060, 061, 062, 063, 064
12	Shri. Nilkanth Halarnkar	065, 066
13	Shri. Prasad Gaonkar	067, 068
14	Shri. Pravin Zantye	069, 070
15	Shri. Rajesh Patnekar	071,072, 079***
16	Shri Ravi Naik	073, 074
17	Shri. Wilfred D'sa	075, 076

***(bracketed names shown in respective Unstarred Laq Nos.)**

The name of Shri Antonio Fernandes is bracketed and shown in unstarred LAQ 001.

The name of Shri Antonio Fernandes is bracketed and shown in unstarred LAQ 002.

The name of Shri Antonio Fernandes is bracketed and shown in unstarred LAQ 009.

The name of Shri Digambar Kamat is bracketed and shown in unstarred LAQ 013.

**The LAQs transferred from these days LAQ list to other days LAQ List.

***The LAQs transfer from other days LAQs list to this days LAQs List.



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**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
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**LIST OF UNSTARRED QUESTIONS FOR ANSWER
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SHRI ALEIXO REGINALD LOURENCO
SHRI ANTONIO FERNANDIS

WHOLE SALE FISH MARKET IN MARGAO

001. Transferred as Unstarred LAQ No.95 to Town & Country Planning to be answered on 30.07.2018.

SHRI ALEIXO REGINALD LOURENCO
SHRI ANTONIO FERNANDIS

SCHEMES UNDER FISHERIES

002. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government created awareness among fishermen of Goa about the various Government schemes available to them whether old or new;
- (b) if so furnish details as to how it was done, if, not the reasons thereof; and
- (c) furnish list of beneficiaries with names, addresses, age ,name of scheme applied for by Constituency wise all over Goa from last 2 years with the details of each case?

SHRI ALEIXO REGINALD LOURENCO

NUMBER OF JETTIES IN GOA

003. WILL the Minister for Fisheries be pleased to state:

- (a) the number of landing jetties are there in the State of Goa, furnish details name-wise, Village-wise, town-wise in both the districts and whether any are in pipeline in the State of Goa;
- (b) furnish complete details of the total quantity of fish catch landing on these jetties;
- (c) the Agency that looks after maintenance and cleanliness of these jetties, if so furnish the name of contractor and the amount of tender? and;
- (d) Whether any such jetty is given to private player furnish details?

SHRI ALEIXO REGINALD LOURENCO

ENCOURAGEMENT OF WOMEN, YOUTH AND SELF-HELP

GROUP

004. WILL the Minister for Fisheries be pleased to state:

- (a) Whether the Government would encourage women, youth and self-help group to undertake value added products of fisheries, furnish the status of the scheme;
- (b) if so, the scheme if feasible what is the outcome of the scheme;
- (c) the number of women and youth that have enrolled themselves under this scheme, furnish details such as names and addresses District wise;
- (d) the financial provision made by the State Government to make the scheme feasible and meaningful; and
- (e) the support that was provide to the women, youth and self- help group furnish details in statement form?

SHRI ALEIXO REGINALD LOURENCO

STATUS OF LED LIGHT, BULL TRAWLING AND HIGH SPEED

ENGINES

005. WILL the Minister for Fisheries be pleased to state:

- (a) the mechanism used to impound this illegal fishing in territorial water and exclusive economic zone;
- (b) the number of boats are impounded;
- (c) whether the violation is still continued;
- (d) if so, furnish reasons; and
- (e) the action is initiated?

SHRI ALEIXO REGINALDO LOURENCO

NUMBER OF IAS OFFICERS POSTED IN GOA

006. Will the Minister for Personnel be pleased to state:

- (a) furnish the details of the number of IAS Officers posted in Goa for the last three years till date, their qualification, batch number and place of posting in Goa;
- (b) furnish the details of the number of IAS Officers that were appointed on Super Time Scale;
- (c) the number of IAS Officers were appointed /posted in Goa for second time;
- (d) furnish the details of their place of posting, the name of department where they are posted, type of accommodation are allotted to them and the number of drivers at their disposal and number of domestic servant allotted to them; and
- (e) furnish the details of other facilities allotted to them?

SHRI ALEIXO REGINALDO LOURENCO

NUMBER OF VACANT POST ARE EXISTING IN VARIOUS DEPARTMENT INCLUDING GOVERNMENT CORPORATIONS

007. Will the Minister for Personnel be pleased to state:

- (a) the number of vacant post are existing as on date in various departments of Government of Goa including Government corporations;
- (b) furnish the details of the department wise such as name of the vacant post, date on which the post fell vacant;
- (c) the reasons thereof for not filling up the post in time;
- (d) furnish the details the number of post have been lapsed as on date and the number of post have been revived as on date; and
- (e) whether the Government aware that all the departments are suffering because of not filling up of all this posts?

SHRI ALEIXO REGINALDO LOURENCO

NATIONALISATION OF RIVERS

008. Transferred as Unstarred LAQ No.107 to River Navigation to be answered on 27.07.2018.

SHRI ALEIXO REGINALDO LOURENCO
SHRI ANTONIO FERNANDES

**ADMINISTRATIVE REFORMS PROPOSED AND STATUS OF ITS
IMPLEMENTATION**

009. Will the Minister for Administrative Reforms be pleased to state the list of administrative reforms proposed in the last 5 years and the status of its implementation?

SHRI ALEIXO REGINALDO LOURENCO

DAMS IN THE STATE OF GOA

010. Will the Minister for Water Resources be pleased to state:

- (a) furnish the details the total number of dams in Goa, taluka wise with names and addresses;
- (b) whether the dam are being checked by the Dam Safety Panel and furnish the details of the procedure for the same;
- (c) whether the procedure are being followed;
- (d) if so, furnish the details thereof;
- (e) if no, the reasons thereof;
- (f) furnish the dates of their visits and reports of the same;
- (g) whether the water level at the dams increases beyond the safety mark;
- (h) furnish the details of precaution taken by the Government for the safety of the dam and people of that area?

SHRI ALEIXO REGINALDO LOURENCO

**MECHANISM FOR RECORDING OF THE TOURISTS COMING
FROM NATIONAL OR INTERNATIONAL**

011. Will the Minister for Tourism be pleased to state:

- (a) furnish the details of the mechanism for recording of the tourists coming in from various places whether National or International with the details thereof;
- (b) if no, the reasons thereof;
- (c) whether the Government plan to implement a way by which crimes committed by foreign nationals or nationals be controlled as these people enter the state as tourists thereby spoiling Goa's image by then getting into drugs, so on and so forth;
- (d) whether the Government keep a check on the way the taxis, local or non-local vendors of various sorts fleece the tourists by way of providing them service/products at prices higher than normal because of which tourists are now reluctant to visit Goa again with the details thereof; and

- (e) if no, the reasons thereof; and
- (f) furnish the details of the exact situation on site?

SHRI ALEIXO REGINALDO LOURENCO

**NUMBER OF SEAFARER'S BENEFICIARIES FROM CURTORIM
CONSTITUENCY**

012. Will the Minister for NRI Affairs be pleased to state:

- (a) the number of seafarer's beneficiaries from Curtorim, Nuvem, and Fatorda Assembly constituency;
- (b) furnish the details with their names and addresses; and
- (c) furnish the details the total number of Portuguese passport holders from Curtorim Assembly Constituency with their names and addresses and number of passport holders that have left the country?

SHRI ALEIXO REGINALDO LOURENCO

SHRI DIGAMBAR KAMAT

VARIOUS APPOINTMENTS MADE IN THE DEPARTMENT

013. Will the Minister for Legal Metrology be pleased to state:

- (a) furnish the details the post wise of all the appointments made in the Department from March 2012 till date such as names and addresses of the employees, date of appointment, appointed on contract or regular basis, places of posting since appointment;
- (b) whether the posts were advertised;
- (c) if so, names of the newspapers and the date of advertisement;
- (d) whether any of the above are made through Labour Supply Society or Human Resources Development Corporation; and
- (e) if so, the details thereof?

SHRI ALEIXO REGINALDO LOURENCO

**PRESENT STATUS OF THE PARKING BUILDING AT DABOLIM
AIRPORT**

014. Will the Minister for Airport be pleased to state:

- (a) the present status of the parking building by the side of the Dabolim Airport;
- (b) the reasons thereof, why it not been kept open to the public even though it seems to have been made ready for use; and
- (c) whether the Government intend to provide better parking facilities for the airport as opposed to the current manner in which cars are parked all along the main highways and other areas causing traffic congestion?

SHRI ALEIXO REGINALDO LOURENCES

THE TOTAL AMOUNT SPENT ON PROMOTION AND CULTIVATION OF CAGED CULTURE

015. WILL the Minister for Fisheries be pleased to state:

- (a) the total amount spent on and details of promotion and cultivation of caged culture in last five years, and details of employment generated in account of the project;
- (b) the details of species-wise yield from all caged culture project in last five years;
- (c) prices at which fish yields (species-wise) was sold and total year-wise revenue accrued to Fisheries Department in last five years; and
- (d) whether the project has been or is proposed to be discounted, if so, the reasons thereof and steps taken to see no fishing taking place when ban is in force?

SHRI ANTONIO FERNANDES

RECORDS OF GOANS ABROAD

016. WILL the Minister for NRI Affairs be pleased to state:

- (a) whether the Government has taken any step to keep records and updates of Goans studying and working abroad;
- (b) if so, the measures has Government initiated to maintain records by having online portal where in Goans can update their information; and
- (c) if not the reasons thereof?

SHRI ANTONIO FERNANDES

THE DUTY AND FUNCTION OF NRI COMMISSIONER

017. WILL the Minister for NRI Affairs be pleased to state

- (a) the duties and function exercised by the Commissioner for NRI Affairs during his tenure;
- (b) furnish details such as the types of cases handled and whether the Commissioner faces any drawbacks in handling various cases as there are many complaints from Goans and their Overseas Association?

SHRI ANTONIO FERNANDES

**EXPENSE INCURRED ON GOA BHAVAN, GOA SADAN AND
VARIOUS CIRCUIT HOUSE**

018. WILL the Minister for General administration be pleased to state:

- (a) the amount spent on housekeeping, security and other expenses for the last two years on Goa Niwas Goa Sadan at Delhi and Goa Bhavan at Mumbai, Circuit House at Panaji and Margao, furnish details such as amounts paid to contractor, expenses incurred and revenue obtained from each during the same period; and
- (b) why the room booking can be done only before 10 days, why some rooms are not allowed to be booked a month earlier with reason thereof?

SHRI ANTONIO FERNANDES

STATUS OF GOA BHAVAN AT MUMBAI

019. WILL the Minister for General Administration be pleased to state the status of the proposed Goa Bhavan in Mumbai and by which date the same is expected to be operational with the details such as copy of the plan, name of contractor, work carried out and the amount spent so far?

SHRI ANTONIO FERNANDES

STATUS OF PERSONS MISSING FROM SHIPS

020. WILL the Minister for NRI Affairs be pleased to state the total number of persons that have been missing on the ship and the status of these persons?

SHRI CHANDRAKANT KAVALEKAR

PROJECT UNDERTAKEN BY GTDC AND TOURISM DEPARTMENT

021. WILL the Minister for Tourism be pleased to state:

- (a) whether the Government has any plans for revival, renovation, beautification of Betul and Canaguinim Beach in V.P. Betul and Nuvem, Rajbag, Khakol, Khola beaches and Cabo-de-Rama (Fort) in Village Panchayat Cola in Quepem Constituency from tourism point of view;
- (b) if so, furnish details beach-wise;
- (c) if not, furnish beach-wise reasons for its delay and time frame for completion and present status of above proposal;
- (d) whether any correspondences/documentation/letters has been made in regards to above proposals, if so, furnish all the copies of correspondences made;

- (e) whether above all proposal are pending before Government of India, Central Agencies or Government of Goa;
- (f) whether Government is aware about additional proposals of Quepem Constituency; and
- (g) if so, furnish detailed present status of additional proposals?

SHRI CHANDRAKANT KAVALEKAR

BEACHES OF GOA CLEAN AND GARBAGE FREE

022. WILL the Minister for Tourism be pleased to state:

- (a) whether any mechanism is adopted by Tourism Department to keep beaches of Goa clean and Garbage free;
- (b) the details of the contract granted for Garbage cleaning from April 2012 onwards till date;
- (c) furnish in details checks and measures adopted by Tourism Department to cross check, whether the work allotted is done properly or not; and
- (d) the details with total amount of money paid to contractors till date?

SHRI CHANDRAKANT KAVALEKAR

CONTRACT STAFF

023. WILL the Minister for Personnel be pleased to state:

- (a) whether the Government is exploiting their staff by absorbing them on contract basis and not regularizing the services even after more than five years on contract basis, furnish details as follows;
- (b) list of officials/staff/employee department wise as well as category-wise including their corporations, agencies, firm, offices, who have been appointed directly on contractual basis or through agency;
- (c) list of the approved agencies, company, firm, societies as supplier of staff/ employee/official/ manpower to the department of Goa Government and it is corporations, offices, boards; and
- (d) list of employees being recruited and working with the various department of Goa and other Government owned/subsidized/aided institutions, corporations, firm agencies, Boards, offices for the period more than 5 years, 10 years, 15 years or more 15 years department-wise with or without break in service; furnish information for not absorbing/regularizing their services till date in spite of acknowledging their recruitment for last more than 5 years in the said office?

SHRI CHANDRAKANT KAVALEKAR

BLUE REVOLUTION

024. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government is implementing the Blue Revolution; if so, the central sector schemes for Goa, furnish details; and
- (b) whether FRP boats insulated fish holding boxes, open sea cafe and insulated truck schemes are implemented, furnish the achievements with names and addresses and financial assistance given?

SHRI CHANDRAKANT KAVALEKAR

REARING OF FISHES IN DAM

025. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government had tried the rearing of fishes in any dam? Which species of fish were tried in and what was the production;
- (b) whether due to such trial the water of the dam is contaminated; and
- (c) the cost of the project and whether such trial will be taken in different dams?

SHRI CHANDRAKANT KAVALEKAR

SELLING FISH ON MOBILE VAN

026. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government is selling the fish on mobile van;
- (b) if so, the location of such mobile van from market area;
- (c) whether there is oppose to such selling of fish on mobile van by local fish selling fisherman, quantity of fish sold per day; and
- (d) whether Government is giving any subsidy/concession on selling on fish on mobile van?

SHRI CHANDRAKANT KAVALEKAR

PRADHAN MANTRI JEEVAN JYOTI BIMA YOJNA

027. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government is implementing the Pradhan Mantri Jeevan Jyoti Bima Yogna and Pradhan Mantri Suraksha Bima Yojna in the State for the fisherman community, is so, give the details with names, addresses and financial assistance extended to them/their family;
- (b) whether the Government is implementing any financial assistance from National Fisheries Development Board; if so, give details from March 2016 till date;

- (c) whether the Government is intending to start or promote the fresh water fish cultivation in Goa such as farmers for additional income, if so, furnish details;
- (d) whether the Government is implementing training on fish water fish rearing or training in different subjects fisheries; if so, the details from March 2016 till date number of the participants and name of the such courses; and
- (e) whether the training are conducted in coordination with Taraporavalla Research Institute Mumbai under Dr. Balasaheb Sawant Agriculture University, Dapoli, if so, the details thereof?

SHRI CHANDRAKANT KAVLEKAR

NITAL GOEM NITAL BAIM

028. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is implementing the scheme and Nital Goem Nital Baim from 2017-2018, of so;
- (b) furnish details of the names and addresses of the beneficiary Constituency wise;
- (c) whether only registered wells are entitled for the benefit of the above scheme, if so, what is the procedure for the 25 years old wells which are not registered with the department and required urgent repairs water;
- (d) whether old bore wells are entitle in the scheme, if so, furnish details of the pattern of assistance the scheme;
- (e) whether the Government is having scheme for the construction of new wells for the agriculture purpose, if so;
- (f) the minimum area required;
- (g) the dimensions of the well; and
- (h) whether the scheme is similar to the Agriculture Department, if so, what are the additional benefits to the farmers?

SHRI CHANDRAKANT KAVLEKAR

WATER HARVESTING SCHEME

029. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is implementing the water harvesting scheme, which is very much important to recharge ground water, if so;
- (b) the details how it is implemented in the entire State;
- (c) the details of the beneficiaries with addresses and financial assistance given from 2016-17 till date;

- (d) whether the scheme given for rain water harvesting for storing water in the big tank of the residential complexes, commercial complexes, industrial areas;
- (e) whether the scheme is implemented in the interior Taluka and which are near to Western Ghat in the Western Ghat areas that are facing shortage of water for drinking and irrigation purpose, if not;
- (f) the reasons why such hydrological studies are not been done and recharge the ground water in Western Ghat areas; and
- (g) whether Government is aware that if the diversion of the water from Mhadei River takes place there will be acute shortage of the ground water, does the Government have any plans to start such studies?

SHRI CHANDRAKANT KAVLEKAR

NATURAL SPRING AND PONDS FOR AGRICULTURE PURPOSE

030. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is implementing the scheme improvement of the natural spring and ponds for agricultural purpose, if so, the details thereof;
- (b) the category that are entitled for the scheme individual farmers or group of the farmers;
- (c) the assistance provided to the farmers;
- (d) whether pump and pipeline are provided to carry water to irrigate under the scheme;
- (e) whether the NOC from Panchayat/Municipality are required to carry out such work;
- (f) the scheme for marketing facilities for the agriculture produce to the farmers, if so, the details thereof;
- (g) any such new proposal to set up the market complex in any Taluka of the State;
- (h) whether the Government is issuing NOC/ registration required for the construction of new wells and to avail agriculture subsidies , if so, the details thereof;
- (i) the time period taken for issue of the such NOC to the farmers; and
- (j) the role of the Krishi Card, holder farmers who are registered as farmer in the Directorate of Agriculture and Krishi Card document is valid documents for issue of such NOC to fasten the process of the construction of well as it is time bound activity , if not, the reasons thereof?

SHRI CHANDRAKANT KAVLEKAR

WORKING OF WATER LEVEL METERS

031. WILL the Minister for Water Resources be pleased to state:

- (a) furnish the list of water level meters across rivers and dams across Goa and the status of whether they are working or not and if they are not working, what is the reason for the malfunctioning; and
- (b) whether the information about the water level meters is shared with the concerned emergency/disaster management services especially when the water rises to danger levels?

SHRI CHANDRAKANT KAVLEKAR

COMPOUND WALL HAS COLLAPSED AND DAMAGED AT NUVEM

032. WILL the Minister for Water Resources be pleased to state:

- (a) whether the Government is aware about the natural calamity at Nuvem cola, in Quepem Constituency during rainy season due to which beach side compound wall has collapsed and damaged the house of local people;
- (b) if so, whether the Government has taken any steps to construct the compound wall along the beach; and
- (c) if so, furnish details present status of work with amount, etc?

SHRI CHANDRAKANT KAVLEKAR

EXPENDITURE ON MHADEI RIVER DISPUTE

033. WILL the Minister for Water Resources be pleased to state:

- (a) provide the expenditure details incurred in legal battle with State of Karnataka since 2011 till date;
- (b) the detailed information of the fees paid to various agencies, individuals, financial year wise;
- (c) the detailed information of the expenditure incurred by the Office of the Attorney General and other office of the Government till date in case of above issues;
- (d) the detailed information and copy of the correspondence being done by the office of the WRD, Office of the Chief Minister, WRD Department, office of Attorney General with the State of Karnataka or any political outfit or any political leader or any individual of the State of Karnataka;
- (e) the current status and detailed information of dispute with state of Karnataka and State of Maharashtra;
- (f) whether there are any correspondence with any agency or Department or Corporation of Central Government of India on this issue, kindly provide copy of the correspondence till date; and

- (g) whether the Government of Goa has agreed upon or under negotiation with State of Karnataka on issue with State of Karnataka on issue with regards to sharing of water in Mhadei River, if so, kindly provide the detailed information and copy of the correspondence in this regard?

SHRI CHANDRAKANT KAVLEKAR

PENDING FILES FOR APPROVAL OF CREATION AND REVIVAL

034. WILL the Minister for Administrative Reforms be pleased to state:

- (a) the number of files pending in the ARD Department for approval for creation of new posts, revival, Department wise and category wise till date;
- (b) the reasons for pending till date;
- (c) the details of files returned to the respective department date wise from April 2012 till date separately for sanctioned / approved and not approved with reasons thereof;
- (d) the number of posts advertised till date but not recruited/ not taken till date, furnish details post wise, department wise, number of posts , furnish copy of advertisement, etc;
- (e) furnish number of candidates selected for interview with name, address; and
- (f) furnish the present status of each post?

SHRI CLAFASIO DIAS

SALAU LIM CANAL

035. WILL the Minister for Water Resources be pleased to state the action has been taken by your department for the leakage of water in fields from Salaulim Canal at various places in Gudi Paroda?

SHRI CLAFASIO DIAS

PLAYGROUND FOR AMBAULIM GOVERNMENT HIGH SCHOOL

036. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) whether any priority letters received for the development of playground for Ambaulim Government High School; and
- (b) the action taken by the Government till date to develop the said ground with details thereof?

SHRI CLAFASIO DIAS

MACAZANA PLAYGROUND

037. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) when will be the 2nd phase of work of Macazana playground be started; and
- (b) furnish details of the estimate if prepared; and
- (c) furnish the details about the work taken up in the 2nd phase?

SHRI CLAFASIO DIAS

INAUGURATION OF MACAZANA PLAYGROUND

038. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the reason for the Macazana Playground not being inaugurated till date;
- (b) whether the work is not completed; and
- (c) if not the date it will be completed with details thereof?

SHRI DAYANAND SOPTE

STATUS OF PLAYGROUND AT MORJIM

039. WILL the Minister for Sports and Youth Affairs be pleased to state:

- (a) the present status of playground at Morjim in Mandrem Constituency;
- (b) whether the work is tendered;
- (c) if so, furnish details such as;
 - (i) Total estimated cost;
 - (ii) Copy of tender;
 - (iii) Copy of work order;
 - (iv) Name of Contractor/Agency; and
- (d) if not tendered, reason thereof?

SHRI DEEPAK PRABHU PAUSKAR

DETAILS OF REGISTERED CLUBS IN SAVORDEM CONSTITUENCY

040. WILL the Minister for Sports and Youth Affairs be pleased to state the details of youth club registered with SAG from Sanvordem Constituency?

SHRI DIGAMBAR KAMAT

NUMBER OF VACANT POSTS IN THE DEPARTMENT

041. WILL the Minister for Personnel be pleased to state:

- (a) the number of vacant post existing as on date in various Department of Goa Government including Government Corporations;
- (b) furnish Department-wise details such as name of the vacant post, date on which the post fell vacant;
- (c) the reasons for not filling up the posts on time;
- (d) the number of posts lapsed as on date, and the number of them have been revived as on date with details thereof; and
- (e) whether the Government is aware that all the Departments are suffering because of not filling up all this posts?

SHRI DIGAMBAR KAMAT

MULTI STOREY PARKING AT DABOLIM

042. WILL the Minister for Airport be pleased to state:

- (a) when was the multistorey parking building completed and was ready for use; give details of provisions made for 2 wheelers and 4 wheelers etc.;
- (b) furnish details such as name and address of contractor, amount of contract, copy of work order, total amount paid to the contractor;
- (c) the reasons for not using this building for parking; and
- (d) the steps initiated for resolving this issue?

SHRI DIGAMBAR KAMAT

PURCHASE OF MATERIAL MADE BY SPORTS AUTHORITY

043. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the details of the purchase made by Sports Authority of Goa (SAG) from 01-01-2015 till date;
- (b) furnish the details of copies of the quotation/e-tendering notices calling for bids, name and addresses of the bidders, etc.;
- (c) furnish names of successful bidders in each case with copy of the minutes of the Tender/Executive Committee recommending the same;
- (d) whether all the material was supplied; if so, furnish date-wise details of material supplied;
- (e) the total expenditure incurred on purchases from 01-01-2015 till date; and
- (f) furnish the details of the stock statement of materials in possession of SAG as on date?

SHRI DIGAMBAR KAMAT

PROMOTION OF GRADE-I AND GRADE-II OFFICERS

044. WILL the Minister for Personnel be pleased to state:

- (a) the number of Grade-I and Grade-II officers promoted from 01-01-2017 till date with the names of the officers, date of promotion and their posting;
- (b) furnish a copy of the seniority list of Grade-I and Grade-II officers finalized/circulated from 2017 onwards; and
- (c) whether there are any changes in this seniority lists from the earlier finalized one; if so, the details of the changes effected; furnish a copy of the seniority lists finalized earlier?

SHRI DIGAMBAR KAMAT

RE-EMPLOYMENT OF GOVERNMENT EMPLOYEES

045. WILL the Minister for Personnel be pleased to state:

- (a) the number of Government employees including officers been re-employed by the Government between 01-06-2015 till date;
- (b) the details such as name, designation, date of his retirement, date of re-employment and period of re-employment, with reason thereof; and
- (c) the number of employees, officers deprived of promotion because of such re-employment?

SHRI DIGAMBAR KAMAT

CONTRACT BASIS WORKING STAFF IN SAG

046. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the number of workers working on contractual/daily wages with the Sports Authority of Goa from 2016 till date;
- (b) furnish details such as name of the workers, addresses, appointment dates, present place of posting and designation;
- (c) the criteria followed by the Department for regularization of such workers;
- (d) the total amount of wages paid; and
- (e) the steps the Government intends to take to regularize the same?

SHRI DIGAMBAR KAMAT

CONTRACT BASIS STAFF WORKING IN TOURISM DEPARTMENT

047. WILL the Minister for Tourism be pleased to state:

- (a) the number of workers working on contractual/daily wages the Tourism Department from 2012 till date;

- (b) furnish details such as name of the workers, address, appointment dates, present place of posting and designation;
- (c) the criteria followed by the Government for regularization of these workers;
- (d) the total amount of wages paid; and
- (e) the steps the Government intends to take to regularized the same?

SHRI DIGAMBAR KAMAT

**CONTRACT BASIS STAFF WORKING FOR GOA TOURISM
DEVELOPMENT CORPORATION**

048. WILL the Minister for Tourism be pleased to state:

- (a) the number of workers working on contractual/daily wages for Goa Tourism Development Corporation from 2012 till date;
- (b) furnish details such as name of the workers, address, appointment dates, present place of posting and designation;
- (c) the criteria followed by the Government for regularization of these workers;
- (d) the total amount of wages paid; and
- (e) the steps the Government intends to take to regularized the same?

SHRI FRANCISCO SILVEIRA

FAULTY WEIGHING MACHINES & SCALES

049. WILL the Minister for Legal Metrology be pleased to state:

- (a) whether the Government will make serious efforts to check the old faulty weights and weighing scales being used by vendors in the State;
- (b) whether the Government is aware that milk vendors charge higher rates than the M.R.P. on milk packets sold to the public; and
- (c) the details of the number of times officials of the Government has conduct surprise visits to these milk vendors and retails sellers of aerated drinks charging higher rates than M.R.P.?

SHRI FRANCISCO SILVEIRA

NEW LEASE AGREEMENT FOR SHOPS

050. Transferred as Unstarred LAQ No.99 to Revenue to be answered on 25.07.2018.

SHRI FRANCISCO SILVEIRA

PENDING HARNESS CASES IN ST.ANDRE CONSTITUENCY

051. WILL the Minister for Personnel be pleased to state:

- (a) the number of harness cases that have been cleared by the Government from 01/04/2014 till date from St.Andre Constituency;
- (b) furnish the details of the applicants with name and addresses and the name of the authority which recommended the case;
- (c) the number of cases from St. Andre Constituency pending since 01/04/2014 and the reason for pendency; and
- (d) the details of the criteria adopted by the Government to provide jobs for these applicants?

SHRI FILIPE RODRIGUES

STATUS OF MADEI RIVER DISPUTE

052. WILL the Minister for Water Resources be pleased to state the progress in the Madei river dispute before the Tribunal as on date?

SHRI ISIDORE FERNANDES

CONSTRUCTION OF BANDHARAS IN CANACONA CONSTITUENCY

053. WILL the Minister for Water Resources be pleased to state:

- (a) whether there are any proposal for construction of Bandharas/Bunds in Canacona Constituency pending from March 2017 to till date;
- (b) the number of under construction Bandharas completed or taken up for construction in the year 2017 to till date; and
- (c) furnish details of sanctioned Bandharas during current year?

SHRI ISIDORE FERNANDES

ATTENDANCE OF THE GOVERNMENT EMPLOYEES

054. WILL the Minister for General Administration be pleased to state:

- (a) whether the Government has issued circular/orders regulating the discipline and attendance of the employees of Government autonomous/bodies/corporation;
- (b) if yes furnish details thereof;
- (c) whether all the officers, departments and autonomous/bodies of Government have installed biometric machines & CCTV's; if not, the time frame by which the same will be installed; and

- (d) furnish the name and designation of officers entrusted with the work of verification the daily attendance of staff in their respective department, office or autonomous bodies or corporation?

SHRI ISIDORE FERNANDES

VACANT POSTS OF CHIEF OFFICERS IN SOUTH GOA

055. WILL the Minister for Personnel be pleased to state:

- (a) whether the posts of Chief Officers in various Municipal Council in South Goa are vacant;
- (b) if so, the details thereof;
- (c) furnish the names of chief officers holding dual charges in South Goa;
- (d) whether the Government is in process of filling these vacant posts; and
- (e) if so, furnish details and the time frame by which these vacant parts will be filled?

SHRI ISIDORE FERNANDES

TOTAL WATER STORAGE AT CHAPOLIM DAM

056. WILL the Minister for Water Resources be pleased to state:

- (a) whether Government is aware of total water catchment area of water storage of Chapolim Dam in Canacona Constituency;
- (b) when was the desilting of Chapolim Dam was carried out;
- (c) whether Government has any plan to desilting the Chapolim Dam;
- (d) if so, furnish details; and
- (e) if not, whether Government intends to take up the desilting work if needed?

SHRI ISIDORE FERNANDES

INSPECTION OF TAP WATER METERS & ELECTRICITY METERS

057. WILL the Minister for Legal Metrology be pleased to state:

- (a) whether tap water meters and electricity meters comes under the purviews of legal metrology;
- (b) if yes, the number of inspections of faulty tap water meters and electricity meter carried out by the Department; and
- (c) if no, the departments that looks after the authenticity of working condition of measuring equipment such as tap water meter and electricity meter?

SHRI ISIDORE FERNANDES

UP-GRADATION OF FISH MARKET

058. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government has any scheme to construct the fish shed / repair / up-gradation of fish market;
- (b) if so, furnish details of criteria, eligibility of document to be produce to avail the various schemes and details of the subsidies available under the scheme?

SHRI ISIDORE FERNANDES

**NON-MATRICULATE STUDENTS ELIGIBLE FOR GOVERNMENT
JOB**

059. WILL the Minister for Personnel be pleased to state:

- (a) whether the Government has taken any decision / efforts to make non-matriculate students eligible for Government job to reduce unemployment of non-matriculate students; and
- (b) if so, furnish details thereof?

SHRI LUIZINHO FALEIRO

SPORTS GROUND PROJECTS IN NAVELIM CONSTITUENCY

060. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the number of grounds in Navelim Constituency; furnish details with address / location;
- (b) the number of grounds developed and are utilized for sports activities;
- (c) furnish details of the grounds village wise;
- (d) whether Government has the details of each ground with the expenditure for development and the time the development started;
- (e) furnish details of the ongoing works and the agencies whoa are executing the work;
- (f) whether these ground have been handed over to the respective Village Panchayats; and
- (g) whether any amount being paid by the department of Sports for maintaining and securing these grounds ?

SHRI LUIZINHO FALEIRO

STEPS TAKEN TO MAKE FISH AVAILABLE AT CHEAPER & AFFORDABLE RATES

061. WILL the Minister for Fisheries be pleased to state:

- (a) the measures taken to provide fish to Goans at cheaper and affordable rates rather than placing Government vehicles at few places in Goa for selling fish at subsidized rates; furnish detail thereof;
- (b) the expenditure incurred this far on these vehicles from the time of procurement other than maintenance of vehicles;
- (c) the timings of the vehicles and quality and amount of fish sold through these vehicles;
- (d) the villages and markets in Goa which are being serviced by these vehicles and the total number of vehicles engaged in this service; and
- (e) the steps taken by the Government to curb and eliminate the fish mafia operating in the market and on the jetties and who are creating artificial scarcity of fish in the market and monopolizing the rates and creating hardships for the local fisherman and women and the consumer who are helping at ransom due to the belligerent price fixing in the market?

SHRI LUIZINHO FALEIRO

PENDING OF WATER WORKS PROPOSALS IN NAVELIM CONSTITUENCY

062. WILL the Minister for Water Resources be pleased to state:

- (a) the works that are proposed and pending with the Water resources Department in Navelim Constituency; and
- (b) furnish details thereof with name of the works of projects?

SHRI LUIZINHO FALEIRO

SLUICE GATES AND BHANDARAS IN NAVELIM CONSTITUENCY

063. WILL the Minister for Water Resources be pleased to state:

- (a) whether there is any record of Sluice Gates and Bhandaras in Navelim Constituency;
- (b) if so, furnish details village wise and the source of water;
- (c) furnish details of structural constructions to support water pressure;
- (d) the details of construction of Sluice Gates / Bhandaras / Closing of Bhandas in Navelim Constituency from 1st January, 2016 till date;
- (e) the number of works tendered, name of the agency, the tendered cost and whether approved by EE /SE or CE;

- (f) the details of pending files for construction or closing or maintenance of Bhandaras / Slice Gates in Navelim Constituency with the name of the work, estimated amount and entry date in the office of EE;
- (g) the details of the allotment of Financial Powers for estimates less than 2 lakhs with copy of the circular;
- (h) whether the same comes under the Financial Rules of the Government; and
- (i) whether separate funds are allotted for construction / maintenance / closing of the time bound sluice gates / Bhandaras and if so the details thereof?

SHRI LUIZINHO FALEIRO

REGULARIZATION OF STAFF

064. WILL the Minister for Fisheries be pleased to state and refer to the replies of the Starred LAQ No. 004A dated 25/07/2017 and state further action taken by the Government in this regard;

- (a) furnish names of the employees who were earlier recruited in the Directorate of Fisheries subsequently transferred to the Prawn Hatchery project at Benaulim;
- (b) whether Government is aware that Shri. Piedade Soares was recruited by the Directorate of Fisheries vide Order No. 3-21-89/Fish dated 31.01.1991 for the post of Helper; if so the action Government has taken to depute him back in Directorate of Fisheries to restore his employment service with all the emoluments applicable as per 6th Pay Commission;
- (c) whether the Government is aware that also the following were recruited by the Directorate of Fisheries namely ;
 - i) Debbie Fernandes , Technical Manager vide Order NO. E4(P)/4734/90-91 dated 31.10.1991;
 - ii) Premnath Naik, Electrician vide Order No. E4/(P)/3103/91-92 dated 25/09/1991;
 - iii) Prakash Naik, Mechanic cum Operator vide Order No. E4/(P)/2720/91-92 dated 05/09/1991;
- (d) if so, the action Government has taken to depute them back to the Directorate of Fisheries to restore their employment services with all the emoluments applicable as per 6th Pay Commission?

SHRI NILKANTH HALARNKAR

DROWNING CASES

065. WILL the Minister for Tourism be pleased to state:

- (a) the Beach wise details of the number of tourists drowned in the State of Goa during the last two years such as date, time, nationality, native place in case of local tourist; and
- (b) the measures taken to prevent drowning cases after 7 pm on all the beaches?

SHRI NILKANTH HALARNKAR

DOMESTIC AND FOREIGN TOURS

066. WILL the Minister for Tourism be pleased to state:

- (a) the details of the domestic and foreign tours in which the Tourism Department participated from January 2016 till date;
- (b) the expenditure incurred on each of the foreign and domestic tours; and
- (c) the details of the scope of work for which event management company provided in domestic tours?

SHRI PRASAD GAONKAR

PISCICULTURE IN MINING PITS

067. WILL the Minister for Fisheries be pleased to state:

- (a) whether the Government intends to allow/permit fishing activities in the water logged mining pits which are permanently closed;
- (b) whether the Government has any plans for pisciculture in the mining pits;
- (c) if so, the details thereof; and
- (d) if not, whether the Government has any future plans of pisciculture in mining pits to counter unemployment in mining affected areas in the State?

SHRI PRASAD GAONKAR

REVENUE COLLECTION BY WATER RESOURCES DEPARTMENT

068. WILL the Minister for Water Resources be pleased to state:

- (a) the year wise details of the revenue collection by Water Resources Department since the year 2012, by means of raw water supply to PWD through various projects, ticket charges share from visitors to the dam, rest house bookings and other means;
- (b) the details of the outstanding dues, if any, from the above till date and the action taken against the defaulters;

- (c) whether the Government has implemented cashless transactions for the above mentioned revenue collection; and
- (d) if not, the reasons therefor?

SHRI PRAVIN ZANTYE

**BENEFITS OF NRI COMMISSION TO THE PEOPLE OF MAYEM
CONSTITUENCY**

069. WILL the Minister for NRI Affairs be pleased to state:

- (a) the number of schemes with the NRI Commission for the benefit of people;
- (b) the details of the various benefits made available under the schemes; and
- (c) the details of the number of beneficiaries of such schemes from Mayem Constituency during the year 2017-18 till date?

SHRI PRAVIN ZANTYE

**DEVELOPMENT OF BHANDHARAS, SPRINGS, NULLAHS AND
DRAINS FOR STREAM WATER**

070. WILL the Minister for Water Resources be pleased to state:

- (a) the number of bhandharas, springs, nullahs and stream water drains constructed/developed during the year 2016-17;
- (b) the number of spill over works in progress in 2017-18, with details thereof;
- (c) the details of the number of works proposed/requested by various Village Panchayats in Mayem Constituency with the present status of each work; and
- (d) the details of the various works proposed in different villages of Mayem Constituency during the years 2017-18 and 2018-19?

SHRI RAJESH PATNEKAR

QUALITY CHECKS ON HELMET

071. WILL the Minister for Legal Metrology be pleased to state:

- (a) the details of the raids conducted such as date, place, types of items recovered/seized, date of booking of accused;
- (b) whether any police complaints were registered by the department after conducting the raids during the last three years;
- (c) if so, the details thereof;
- (d) whether the department is checking the quality of helmets sold by the roadside and of the speed governors that are being installed in public transport vehicles across Goa; and

- (e) whether these checks on helmets and speed governors are conducted regularly?

SHRI RAJESH PATNEKAR

FISH EXPORT FROM VARIOUS JETTIES

072. WILL the Minister for Fisheries be pleased to state:

- (a) whether the jetties at Malim, Cutbona, Vasco, Chapora, Talpona belong to the Government or private parties;
- (b) the dates of construction of each of these jetties;
- (c) whether any other jetties belong to the Government;
- (d) whether the fish catch unloaded at these jetties is weighed and documented;
- (e) the year wise details of the fish unloaded at these jetties for the last five years;
- (f) whether the Government decides/regulates the personnel who can unload their fish at these jetties;
- (g) the details of the fish exported from these jetties during the last five years;
- (h) the year wise details of the fish exported from Mormugao Port during the last five years; and
- (i) the steps taken by the Government to control the rising prices of fish in the market?

SHRI RAVI NAIK

SAFETY MEASURES OF THE TOURIST

073. WILL the Minister for Tourism be pleased to state:

- (a) the measure taken by the Department for the safety of tourist in the State; and
- (b) the responsibilities of the tourist security?

SHRI RAVI NAIK

SPORTS COMPLEX IN THE STATE

074. WILL the Minister for Sports & Youth Affairs be pleased to state:

- (a) the number of Sports Complex in the State with and without swimming pool in their location;
- (b) the total staff strength deployed at each Sport Complex with their designation; and
- (c) the expenditure incurred yearly for maintenance ?

SHRI WILFRED D'SA

LAND ACQUIRED FOR PANCHAYAT GHAR

075. WILL the Minister for Water Resources be pleased to state:

- (a) the details of land acquired in survey no.86, 90, 91, 293 in Village Nuevem in Salcetre ;
- (b) the copy of survey plan of acquired area;
- (c) the copy of award and possession certificate;
- (d) the copy of NOC given to Directorate of Panchayat.GSIDC for construction of Panchayat Ghar;
- (e) the total area allotted for construction of Panchayat Ghar;
- (f) the copy of NOC given to the Panchayat or GSIDC;
- (g) the details of acquired land in possession with WRD in survey no. 86, 90, 91, 293 in Village Nuvem?

SHRI WILFRED D'SA

GOVERNMENT GUEST HOUSE

076. WILL the Minister for Tourism be pleased to state:

- (a) the details of Government Guest House;
- (b) the number of room, AC and non AC and total income received for the year 2017-2018;
- (c) the details of Government residency in the State and the total income received for the year 2017-18;
- (d) whether any residency are given on lease, if so, the details thereof;
- (e) the details of hotel project at Kesarval Spring in Cortalim; and
- (f) whether Government has any policy to protect heritage site, springs and waterfalls; if so the details thereof?

SHRI ALEIXO REGINALDO LOURENCO

**APPOINTMENT OF PRINCIPAL FOR
GOA ENGINEERING COLLEGE**

077. WILL the Minister for Personnel be pleased to state:

- (a) whether Goa Public Service Commission has appointed a new Principal for Goa Engineering College; if so, the details thereof;
- (b) whether the candidate has taken charge as the Principal of Goa Engineering College; if so, furnish copy of the joining report;
- (c) if he or she has not joined, the reasons why the second in the line has not been appointed; and
- (d) furnish copy of the Direct Selection Committee showing the merit list of all candidates who have applied for the post of Principal?

SHRI DAYANAND SOPTE

BEACH AREA TO PRIVATE HOTELS ON LEASE BASIS

078. WILL the Minister for Tourism be pleased to state:

- (a) whether the Government has given any beach area to private hotels on lease basis in Morjim and Mandrem Village Panchayat area; and
- (b) if so, furnish details such as name of hotels, date of such order and area in square meters?

SHRI RAJESH PATNEKAR

DEATHS DUE TO DROWNING IN ROUGH SEA

079. WILL the Minister for Tourism be pleased to state:

- (a) whether the Department/ District Administration is concerned about the increasing number of tourist deaths due to drowning in rough sea during monsoon season ;
- (b) if so, the action and the measures that the Administration intends to take to curb such incidences; and
- (c) furnish the detailed report of deaths due to drowning in sea since May 2018 till date ?

SHRI ALEXIO REGINALDO LOURENCO

SELECTION TO THE POST OF PRINCIPAL

80. WILL the Minister for Personnel be pleased to state:

- (a) whether any advertisement to fill up the post of Principal of Goa Engineering College was published;
- (b) if so, whether the interview was conducted and date of interview;
- (c) the list of candidates who attended the interview;
- (d) whether any of the candidates got selected, if so, name of the candidate;
- (e) whether any offer letter was given to the candidate, if so, whether the candidate has joined the duty; if not, the reasons for denial; and
- (f) whether the second in the list was offered the post, if not, the reasons therefore?

SHRI ANTONIO FERNANDES

DUMPING OF GARBAGE IN RIVER

81. WILL the Minister for Water Resource be pleased to state:

- (a) whether Government is aware that the garbage is being dumped every day in the rivers;
- (b) whether is it possible to deploy policemen to prevent people from dumping garbage particularly near the bridge connecting Benaulim and Margao; and
- (c) the action the Government will take to prevent people from throwing garbage into the rivers and also whether fines could be imposed for such acts?

**ASSEMBLY HALL
PORVORIM, GOA
26TH JULY, 2018**

**N. B. SUBHEDAR
SECRETARY, LEGISLATURE**